

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos.166 of 2015 & IA No. 269 of 2015, 86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015, A.No.302 of 2013, A.No.26 of 2013, A.No.49 of 2013, A.No.233 of 2013 & IA No. 318 of 2013, A.No.102 of 2014 and A.No.144 of 2014 & IA No. 244 of 2014

Dated: 24th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Appeal Nos.166 of 2015 & IA No. 269 of 2015

**State Load Despatch Centre, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Manu Seshadri and Ms. Sahiba for R.3

A.No.86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Saurabh Mishra, R.1
Mr. Hemant Singh and Mr. Tobrez
Malawat for R.11
Mr. Vishrov Mukerjee and Mr. Rohit
Venkat for R.12

A.No. 302 of 2013

**State Load Despatch Centre, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-2

A.No. 26 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ...**Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Anantha Narayana M.G. for R-2
Mr. Shridhar Prabhu

A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ...**Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

A.No. 233 of 2013 & IA No. 318 of 2013

Powergrid Corporation of India Ltd. & Ors. ... **Appellant(s)**
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. ..**Respondent(s)**

Counsel for the Appellant (s) : Ms. Poorva Saigal and Ms. Anushree
Bardhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1
Mr. K. Gopal Choudhary for R-2

A.No. 102 of 2014

Tamil Nadu Generation and Distribution Corp. Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ...**Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : -

A.No. 144 of 2014 & IA NO. 244 of 2014

State Load Despatch Centre, Karnataka ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Manu Seshadri and Ms. Sahiba for
R-3

ORDER

Mr. Gopal Choudhury, learned counsel for the appellant argued in appeal No.86 of 2014 at length but the arguments are not complete. These appeals are already fixed for tomorrow. The same may be listed for remaining arguments in all these appeals on **25th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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